

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-58/2001/3094/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria,
Special Judge, Assam,
Guwahati.

Dated Guwahati the th 27 March, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. SPL/610/2024 dtd. 21.03.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the morning of 29.03.2024 till the evening of 01.04.2024**, has been granted. The District and Sessions Judge, Kamrup(M), Guwahati, and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/r

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-58/2001/3095-3096/A, dated , 27-03-2024

Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]